

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 02.11.2017

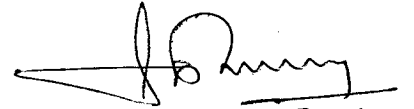
ORDER NO. 153 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide order no. 02 of 2017 for CESTAT Chandigarh to the extent indicated below :-

From 06.11.2017 to 10.11.2017 all the Single Member cases listed before Hon'ble Shri Devender Singh, Member (Technical) stands adjourned.

During the period Hon'ble Shri Devender Singh, Member (Technical) shall attend to the Chamber work.

By Order


(A.Mohan Kumar) 2/11/17
Registrar

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Dy. Registrar